

\$~27

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.M.C. 852/2021

MAHENDER SINGH ALIAS SUNNY & ANR. Petitioners

Through: Mr. Jatan Singh with Mr. Satish
Kumar and Mr. Saurav Joon,
Advocates

versus

THE STATE & ORS. Respondents

Through: Ms. Kusum Dhalla, APP for State
with S.I. Shiv Singh, P.S. Neb
Sarai.

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

% **16.08.2021**

HEARD THROUGH VIDEO CONFERENCING

1. On 06.07.2021, this Court had directed the Medical Superintendent, RML Hospital, to file a status report as to whether the petitioners have joined the social service in RML Hospital on 23.06.2021 or not.
2. The report still awaited.
3. Let Court notice be sent to the Medical Superintendent, RML Hospital, enclosing the order dated 06.07.2021 and informing about the next date of hearing.
4. List on 31.08.2021.

SUBRAMONIUM PRASAD, J

AUGUST 16, 2021

Rahul